

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. No.2037 /2020

(NDPS CRIME NO.5/2020 OF EXCISE CIRCLE OFFICE, ALUVA, ERNAKULAM DISTRICT.

PETITIONER/ACCUSED:

YASIN M.B., AGED 26 YEARS, S/O. BASHA,
BILLOR VILLAGE, PONNAPPASANTH, VIRAJPETTA TALUK
MADIKKERI DISTRICT, COORG, KARNATAKA.

ADV. THOMAS J. ANAKKALLUNKAL

RESPONDENTS/STATE COMPLAINANT:

1. STATE OF KERALA REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682031
2. CIRCLE INSPECTOR, EXCISE CIRCLE OFFICE, ERNAKULAM

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2037 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioner submitted that, the petitioner in this case is already released on bail. Hence, the bail application is dismissed as not pressed.

P.V.KUNHIKRISHNAN, JUDGE

VPK